## **Declaration of Assets and Liabilities**

Year 2015

I, BIKRAM KUNWAR, Son/ of LATE JAGDISH KUNWAR,

2504 (f) Age 65 years, belonging to Phulwariya, P.S. Raghunathpur, Dist-Siwan (Bihar). service olothol and presently working as MLA BIHAR VIDHAN MANDAL give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sushma kunwar	Dependant- 1 Name Shruti Solanky	Dependant- 2 Name Shriya Solanky	Dependant-3 Etc. Name Showmy Solanky	
(1)	Cash 60000/-		25000/-	N.A.	N.A.	N.A.	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	1. Siwan central co-op Bank Itd.Raghunath pur, Siwan Rs. 196642/- 2. SBI Raghunathpur , Siwan Rs.1692/- 3. SBI Vidhanmandal Rs.37006/-	Rs.203179/- 1. SBI Hanuman Nagar, patna	Not Dependent On me	Not Dependent On me	Not Dependent On me	
		4. UBGB Rs182536/- 5. Deposit- Rs 200000/-	-				
(iii)	Bonds, Debentures and Shares in companies	N.A.	N.A.	N.A.	N.A.	N.A.	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	N.A.	N.A	N.A	N.A.	N.A.	
(v)	Motor Vehicles (details of make, etc.)	Scarpio BR19A-8625 Rs. 430000/- Innova Br29j-4001 Rs 1100000/-	N.A ~	N.A.	N.A.	N.A.	
(vi)	Jewellery	N.A.	GOLD-100 gm	N.A. /	N.A.	N.M.	

	(give details of weight and value)	245 0151	Rs.250000/- Silver 02 kg Rs.104000/-			
(vii)	Other assets, such as values of claims / interests	315 Rifile 65000/-	DBBL GUN 25000/-	N.A	N.A.	N.A.
(viii)	Gross Total Value	Rs. 2307876/-	Rs.607179/-	N.A.	N.A.	N.A.

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 - Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Phulwariya Raghunathpur, Siwan. 2 Bigha 5 Katha Rs.250000/-	N.A.	N.A.	N.A.	N.A.
(ii)	Non- Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Phulwarira Raghunathpur, Siwan 13 Katha Rs.195000	N.A.	N.A.	N.A.
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Hanuman Nagar, Patna 900 Sqr.ft Rs425000/-	Phulwariya Raghunathpur, Siwan 2 Katha Rs.450000/-	N.A.	N.A.	N.A.
(iv)	Houses / Apartments, etc.	N.A.	N.A.	N.A.	N.A.	N.A.

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	- Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		•	•	-	+
(v)	Others (such as interest in property)	N.A.	N.A.	TN.A.	N.A.	N.A.
(VI)	Total of current Market Value of (I to v)	Rs. 675000/-	Rs. 645000/-	N.A.	N.A.	N.A.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Actual amount of loan taken.
(a)	(i) Loans from Banks	SBI Raghunathpur, Siwan	Pension Loan Rs.93000/- Kirsl Loan Rs.42000/-
	(ii) Loans from financial institutions	7-37314	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	ten vi	
	(b) dues to departments dealing with supply of water		Rs.500/-
	(c) dues to departments dealing with supply of electricity		-
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		Car Loan Rs.800000/-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		

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(iii) Sales Tax [Only in case of proprietary business]	
(iv) Property Tax	

## C. Personal Detail

GPF/CPF/PRAN No.	:-	ANI	ANLPK5957C							
Gender	;-	M	M (M/F)							
Date of Birth	:-	0	1	0 1 1 9 5				5	0_	(DD/MM/YYYY
Class/Group	;÷			] (A	/B/C)					
Cadre	:-			-H 260	1001001				-	
Home District	:-	B.S	esterni esta	har Se	cretar	at Sen	vice etc	2.)		
I hereby d knowledge and be		e that	the		e de	7	are t	rue	to the	best of my
				N	ame o	of Emp	loyee:	Biki	ram Kı	unwah )
Place:.Patna				D	esign	ation:.				***************************************
Date: <del>31/12/2014</del> 30/7/2015				De	eparti	ment:.				

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.